

**CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH
CIRCUIT BENCH, RANCHI
OA/051/01059/18**

Date of order: 19.12.2018

C O R A M

**HON'BLE MR. JAYESH V. BHAIKAVIA, JUDICIAL MEMBER
HON'BLE MR. PRADEEP KUMAR, ADMINISTRATIVE MEMBER**

Shyam Nandan Pandey &Ors., Applicants.

- By Advocate: - Mr. M.P. Dixit

-Versus-

Union of India &Ors. Respondents.

By Advocate: - Mr. A.K. Sharma

**O R D E R
[ORAL]**

Per Mr. J. V. Bhairavia, J.M.:- The learned counsel for the applicant submits that he may be allowed to withdraw the OA with a view to submit a detailed representation for redressal of their grievances.

2. Shri A.K. Sharma, learned counsel on receipt of advance copy appeared on behalf of the respondents. He fairly submitted that as and when any representation is submitted the same shall be considered in accordance with rules and service record of the applicant.

3. Considering the above submission of the applicants, permission is granted. The OA is disposed of as withdrawn. It is open to the applicants to take appropriate recourse for redressal of their grievances. No order as to costs.

[Pradeep Kumar]/M[A]

[Jayesh V. Bhairavia]/M[J]

Srk.